

# ACT No. XXII of 1940.

[PASSED BY THE INDIAN LEGISLATURE]

(Received the assent of the Governor General on the  
10th April, 1940)

An Act further to amend the Indian Tariff Act, 1934.

XXXII of 1934. **W**HEREAS it is expedient further to amend the Indian Tariff Act, 1934, for the purpose hereinafter appearing;

It is hereby enacted as follows:—

1. This Act may be called the Indian Tariff (Second Short title. Amendment) Act, 1940.

XXXII of 1934. \*2. In the First Schedule to the Indian Tariff Act, Amendment of the First Schedule, Act XXXII of 1934,—

(a) in Items Nos. 10 (1), 10 (2) and 11 (1), in the last column, for the figure "1940" the figure "1941" shall be substituted;

(b) in Items Nos. 46, 46 (1), 47, 47 (1), 48 and 48 (4), in the last column, for the figure "1940" the figure "1942" shall be substituted.

\*This section came into effect on the 22nd March, 1940, by virtue of a declaration inserted in the Bill under the Provisional Collection of Taxes Act, 1931 (XVI of 1931).

Price anna ( or 1½d.

GIPD—L66LD—24-6-40—5,000.